

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
IB-3131/ND/2019
IA/1971/2024

IN THE MATTER OF:

M/s. Jindal Stainless Ltd.

.....Applicant

Vs.

M/s. Singhal Strips Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 10.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Ishaan
Dhingra, Advs.

ORDER

Due to paucity of time, the matter is listed on **02.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)